

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR.**

**ORDER**

NO: 206

DATED: 27/5/2019

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488- D&S Judges, under various Detailed Heads during the current financial year 2019-20 as per detail given below:-

**Rs. In lacs.**

S. No	Name of the Court	001-Salary.	002-T.E	006 Tele phone	007 O.E.	008 Elect. Charges.	014-POL	2071-P&ORB (NPS)
1	Pr. D&S Judge, Ramban.	---	---	---	0.25	---	---	0.40
2	Pr. D&S Judge, Kupwara.	---	---	---	---	---	---	0.50
3	Pr. D&S Judge, Shopian.	---	---	---	---	---	---	0.50
4	Pr. D&S Judge, Jammu.	---	---	---	---	20.00	---	---
5	Pr. D&S Judge, Budgam.	---	---	---	0.30	---	---	---
6	Pr. D&S Judge, Kathua.	---	---	---	---	---	0.20	---
7	P. D&S Judge, Srinagar.	---	---	---	0.30	---	---	---
8	Pr. D&S Judge, Reasi.	---	---	---	---	---	0.20	---
9	Addl. Distt. Judge (Anti-corruption) Srinagar.	---	0.30	---	0.20	---	---	---
10	C.J.M. Bandipora.	---	---	---	---	---	---	0.50
11	C.J.M. Anantnag.	---	---	---	---	---	0.15	---
12	C.J.M. Rajouri.	---	---	---	---	---	---	0.50
13	C.J.M. Doda.	10.00	---	---	---	---	0.20	0.20
14	Spl. Mob. Mag. Baramulla.	---	---	---	---	---	---	0.40
15	Spl. Mob. Mag. Pulwama.	---	---	---	---	---	---	0.50
16	Munsiff, Buniyar.	---	---	---	0.20	0.40	---	---
17	Munsiff, Kathua.	---	0.20	---	---	---	0.15	---
18	Munsiff, Ramban.	---	---	---	---	---	---	0.50
19	Munsiff, Ganderbal.	---	---	---	---	---	---	0.50
20	Munsiff, Bishnah.	---	---	---	0.10	---	---	0.40
21	Ist. Addl. Munsiff(Forest), Jammu.	---	---	---	---	---	0.15	---
22	2 <sup>nd</sup> . Addl. Munsiff, Jammu.	---	---	0.15	0.10	---	0.10	0.40
23	Addl. Mob. Mag. (Tr) Srinagar	---	0.20	---	---	---	0.15	0.50
24	Addl. Mob. Mag. Billawar.	---	---	---	---	---	---	0.40
25	Addl. Mob. Mag. Pahalgam.	---	0.20	---	---	---	---	---
26	Addl. Mob. Mag. Samba.	---	---	---	---	---	---	0.40
27.	Tehsildar, Tral.	2.00	---	---	---	---	---	0.10
28.	Tehsildar, Karnah	1.10	---	---	---	---	---	0.10
29	Tehsildar, Reasi.	1.00	---	---	---	---	---	0.10

By Order.

No: 4737-88/AC Dated: 27/5/19

*[Signature]*  
Deputy Registrar (Accts) 27/5/19

Copy to the:-

- 1-8. Pr. D&S Judge, Ramban/Kupwara/Shopian/Jammu/Budgam/Kathua/Srinagar/Reasi..
9. Addl. Distt. Judge.(Anti-corruption) Srinagar.
- 10-13 C.J.M. Bandipora/Anantnag/Rajouri/Doda.
- 14-15. Spl. Mob. Mag. Baramulla/Pulwama.
- 16-20. Munsiff, Buniyar/Kathua/Ganderbal/Bishnah/Ramban.
21. Ist. Addl. Munsiff (Forest) Jammu.
22. 2<sup>nd</sup>. Addl. Munsiff, Jammu.
23. Addl. Mobile Magistrate, (Tr) Srinagar.
- 24-26 Addl. Mobile Magistrate, Billawar/Pahalgam/Samba.
- 27-29. Tesildar, Tral/Karnah/Reasi.
30. Treasury Officer, Saddar Try. Srinagar.
31. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 32-52. Treasury Officer, Ramban/Kupwara/Shopian/Budgam/Kathua/Reasi./Bandipora/Anantnag/Doda/Rajouri/Baramulla/Pulwama/Buniyar/Ganderbal/Bishnah/Billawar/Ajshmuqam/Samba/Tral/Reasi/Karnah.(Tangdhar)/Ramban.
- ..... for inf. and n/a.
53. Order Book.

*9/e nic for up-loading*  
*[Signature]*

*[Signature]*  
Deputy Registrar (Accts) 27/5/19